

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 3539  
ANSWERED ON 02/04/2025**

**Functioning of autonomous institutions**

**3539 # Shri Manoj Kumar Jha:**

Will the Minister of **Education** be pleased to state:

- (a) the reasons for not forming executive committees of said institutions in the last three years, whether administrative delays, policy decisions or any other reasons are responsible for this;
- (b) whether Government is planning any special scheme to make the functioning of these institutions more effective, if so, the details thereof; and
- (c) whether Government is planning to form a high-level committee to review the functioning of these institutions?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)**

**(a) to (c)** Executive Councils have been constituted in all the Central Universities under the purview of the Ministry of Education, except Sammakka Sarakka Central Tribal University which was established in January 2024 by Central University (Amendment), Act 2023. Vacancies in the Executive Councils arise from time to time and are filled up as per due procedure prescribed in their respective Acts and Statutes. Autonomous institutions, under the purview of Ministry of Education, are established under their respective Acts of Parliament and are governed by the provisions of the Acts and Statutes. There are enough provisions in their respective Acts/Statutes to minimise administrative delays, take prompt policy decisions and review their functioning to take necessary steps towards making them more effective.

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